



6

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
299/14	TP 8/17	Hearing	433( e) / 433(f)	Gerdau Steel India Ltd. Vs Porus Equipment Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Hari Prasad. M.S.	Petitioner	
2.	Navasimhan Sampath.	Petitioner.	

PCS for petitioner is present. Notice issued to the respondent returned with endorsement "left". Petitioner filed Form No.5.

Registry to check and put up. Counsel for petitioner is further directed to file correct address of the respondent.

List it on 04.07.2017.

  
MEMBER (J)

  
MEMBER (T)